

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal Nos.2758/2023

A. RAJA

Appellant(s)

VERSUS

D. KUMAR

Respondent(s)

([PART HEARD BY HON'BLE ABHAY S. OKA, HON'BLE AHSANUDDIN AMANULLAH
AND HON'BLE AUGUSTINE GEORGE MASIH, JJ.] [AS ITEM NO. 102]
IA No. 11702/2024 - VACATING STAY)

Date : 04-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. V. Giri, Sr. Adv.
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For Respondent(s) Mr. Narendra Hooda, Sr. Adv.
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Mr. Abhinav P Dhanodkar, Adv.
Mr. Vinay Kumar Puvvala, Adv.
Mr. Santosh Kumar Kolkonda, Adv.
Mr. Ranjan Kumar, Adv.
Mr. Aljo K. Joseph, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List on 11th September, 2024, on the top of the Board as part
heard.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)